

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA Nos. 486 & 487 of 2016 in  
DFR No. 1463 of 2016**

**Dated: 24<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Union of India Through Southern Railway ..... Appellant (s)  
Vs.  
Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. A.K.Srivastava  
Mr. V.S.Q.Kushal**

**Counsel for the Respondent(s) : Mr. S.Vallinayagam**

**ORDER**

**IA Nos. 486 & 487 of 2016  
*(Applications for condonation of delay in filing & re-filing the appeal)***

List these applications on **17.11.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**